

(2)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH

O.A.370/89

Pandurang Mahadu Andhale,
C/o. Ramdas Mahadu Andhale,
Guard Line, Railway Quarter
No.MA/488/B, Central Railway,
Bhusawal,
Dist.Jalgaon,
MAHARASHTRA.

.. Applicant

vs.

1. Union of India
through
The General Manager,
Central Railway,
Bombay V.T.
2. The Divisional Railway Manager,
Central Railway,
Bhusawal.

.. Respondents

Coram: Hon'ble Shri U.C.Srivastava, Vice Chairman
Hon'ble Shri M.Y.Priolkar, Member(A)

Appearances:

1. Mr.Y.R.Singh
Advocate for the
Applicant.
2. Mr.S.C.Dhawan,
Advocate for the
Respondents.

ORAL JUDGMENT:
(Per M.Y.Priolkar, Member(A))

Date: 27-3-1991

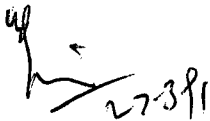
This application had been filed on
29-5-1989 by the applicant who is an employee
of the Central Railway against the refusal of
the Railway administration to give him promotion
as Master Craftsman with effect from 1-1-1984.

2. Today, the counsel for both the sides
stated before us that the applicant has since
expired and, therefore, this application will no
longer survive. A copy of the death certificate
has also been placed on record.

..2/-



3. Accordingly, this application is disposed of as having abated, with no order as to costs.


(M.Y. PRIOLKAR)
Member(A)


(U.C. SRIVASTAVA)
Vice-Chairman